†739. SHRI RAKESH SINGH:

Will the Minister of POWER
be pleased to state:

(a) whether the air conditioners consume the maximum electricity in the
country and if so, the details thereof;

(b) whether the lowest temperature has been fixed in the air conditioners to
save electricity;

(c) if so, the details thereof along with the annual saving of electricity as a
result of the said measure;

(d) whether the Government proposes to adopt such measures for other
equipments functioning on electricity; and

(e) if so, the details thereof?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE
ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT &
ENTREPRENEURSHIP

( SHRI R.K. SINGH)

(a): As per the report of Central Electricity Authority (CEA), on “Growth of
Electricity Sector in India from 1947-2018”, industrial sector consumes the maximum
electricity in the country. Air conditioners are used by various categories of consumers,
namely, domestic, commercial and industrial consumers. As per data available with CEA,
the category wise energy consumption, including consumption of electricity by air
conditioners, during 2017-18 is as under:

<table>
<thead>
<tr>
<th>Category</th>
<th>%age of energy consumption (2017-18)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Domestic</td>
<td>24.35%</td>
</tr>
<tr>
<td>Commercial</td>
<td>8.35%</td>
</tr>
<tr>
<td>Industrial</td>
<td>41.71%</td>
</tr>
</tbody>
</table>

...........2.
(b) & (c) : Under the Gazette Notification S.O. 3897(E) dated 29th October 2019, the Central Government, in consultation with the Bureau of Energy Efficiency (BEE), has mandated that all brands and types of room air conditioners manufactured, commercially purchased or sold in India, shall have default setting of temperature at 24 degree celsius w.e.f. 1\textsuperscript{st} January 2020.

Notwithstanding the above mentioned default setting, the users shall have the option to change the temperature of air conditioners according to their requirements.

BEE has estimated that there exists a potential of 10 billion units (BU) of annual saving of electricity through the above measure.

(d) & (e) : At present, there is no proposal for adoption of such measures in respect of other equipments functioning on electricity. However, BEE is implementing the Standards & Labeling (S&L) Programme for equipments and appliances, wherein energy consumption standards have been prescribed in respect of the equipments and appliances covered under the Programme. Currently, there are 24 appliances under this Programme; 10 under mandatory regime, and remaining 14 under voluntary regime.